

8

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

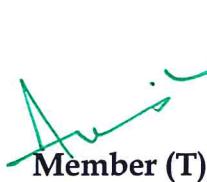
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.214/BB/2017	-	For compliances	252(3)	Tritone Electronics India Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

G. NAGARAJU rep.
① Tritone Electronics India P. Ltd. G. Nagaraj
②

ORDER

PCS for Petitioner is present. He reported that Company is not responding. In this matter, objections have not been complied. This is the fourth time matter is listed for compliance. It appears that the Petitioner Company is not showing any interest to proceed in the matter. Therefore, petition deserves to be dismissed for not prosecuting. In the result, petition is dismissed for non-prosecution.


Member (T)


Member (J)